

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

A. S. Giridhar And Others Vs Securities And Exchange Board Of India

Court: Securities Appellate Tribunal Mumbai

Date of Decision: March 1, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Anandapadmanabhan Unnikrishnan, Mihir Mody, Harshvardhan Melanta, K. Ashar, Kamal Agrawal, Amrita

Jain

Final Decision: Allowed

Judgement

Meera Swarup, Technical Member

- 1. Delay in filing the reply is condoned. The reply is taken on record. The Misc. Application No. 353 of 2022 is allowed.
- 2. Due to non-availability of the bench, the matters are adjourned. List these appeals on April 26, 2024.